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11	M/s. Ciba-CKD Biochem Ltd.	(i) Ciba Geigy Ltd., Switzerland (ii) Chong Kung Dang Corpn., S. Korea	9.80% 49.00%	Approval letter dated 31.10.94 issued for the manufacture of Rifampicin Bulk Drugs and its intermediates.
12.	M/s. Rajendra A Shah & D.D. Chopra	M/s. Tiger Medicals Ltd., Singapore	60.00%	Approval letter dated 9.1.95 issued for manufacture of pharmaceutical products such as Tiger Balm.
13.	M/s. Banyan Chemicals Pvt. Ltd	M/s. Invaved Inc., USA	95%	Approval letter dated 5/12.1.95 issued for 100% export for the manufacture of Pseudoephadrine Hydrochloride/ Sulphate and Terfenadine.
14	M/s. Boehringer Mannheim (I) Ltd.	M/s. Boehringer Mannheim (Far East) PTE Ltd., Singapore	37.47% to 63.36%	Approval letter dated 9.2.95 issued to the Co. for the manufacture of Bulk Pharmaceuticals, Chemicals and Formulations. The Foreign Equity was again revised to 74% vide SIA's approval No. FC. II. 502(96)/205(96) dated 20.7.96.
15.	M/s. Hoechst Mario Roussel Ltd.	M/s. Hoechst AG, Germany	50.1% to 56.1%	The Company were issued approval letter No. FC. II.795 (96)/620(96) dated 30.9.96 for R&D work for new products.

Cooperative Institutions

3633. SHRI RAMSAGAR : Will the Minister of AGRICULTURE be pleased to state:

(a) whether frauds to the tune of 1200 crore have taken place in the cooperative institutions in Uttar Pradesh;

(b) if so, whether the Government are considering to enquire into those frauds and bring to book the persons involved therein;

(c) the total number of cooperative institutions in Uttar Pradesh and the number of the institutions whose accounts have been audited;

(d) the reasons for not auditing the accounts of the remaining institutions; and

(e) the details of the salient observations made in the audit of accounts of the institutions and the action taken thereupon?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (e) 'Cooperative Societies' is a State subject. The question does not come under the purview of Central Govt. which, therefore, has no information readily available on this. However, State Governments of U.P. has been requested to furnish the information.

Central State Farms

3634. SHRI PRABHU DAYAL KATHERIA : Will the Minister of AGRICULTURE be pleased to state:

(a) the names of Central State farms functioning in the country, location-wise;

(b) whether these farms are functioning profitably;

(c) if so, the details thereof;

(d) the total production of various foodgrains in these farms during 1995 and 1996;

(e) whether the Government have any plan to improve the functioning of these farms; and

(f) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) At present there are 12 farms of State Farms Corporation of India located in various parts of the country as shown in the statement attached as per Statement-I.

(b) and (c) All the farms have shown profit during 1995-96 except five farms *i.e.* Sardargarh, Jetsar, Raebareli, Raichur and Chengam. A statement showing net profit/loss incurred by the Central State Farms is attached as per Statement-II.